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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. NO. 885/97

DATE OF ORDER : 24.8.98

BETWEEN :

Kiran Yadav
K. Siva Prasad
M.A. Sangeetha
K. Saritha Reddy
K. Arun Kumar Reddy
B. Yadaiah

... Applicant(s)

AND

1. The Controller of Defence Accounts
No. 1, Staff Road
Secunderabad 500 009.
2. The District Employment Officer
Rangareddy District Employment Exchange
Srinagar Colony (Punjagutta)
Hyderabad

... Respondents

Counsel for the Applicant - Shri K. Nageswara Reddy
Counsel for the Respondents - Shri V. Rajeswara Rao
Counsel for the State of A.P. - Shri P. Naveen Rao

Coram :

The Hon'ble Justice Shri D.H. Nasir - Vice Chairman
The Hon'ble Shri H. Rajendra Prasad - Member (A)

(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

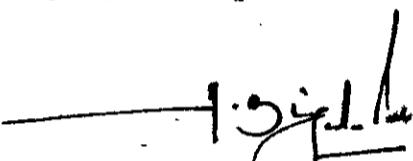
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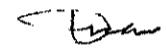
(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

Heard ~~Ms~~ / Shri K. Nageswara ^{Reddy} for the Applicant(s),
Shri ~~Ms~~ V. Rajeswara Rao for the Respondents and Shri
P. Naveen Rao for the State of A.P.

The orders passed by this Tribunal today in O.A.
No. 987/96 shall be complied with in this O.A. as well.

A copy of the orders passed in O.A. No. 987/96
shall be kept on record of this file and also supplied
to the Respondents to facilitate further action.


(H. Rajendra Prasad)
Member (A)


(D.H. Nasir)
Vice Chairman

DICTATED IN OPEN COURT

DATED : 24.8.1998

...js/-


Deputy Registrar

O.A.851/97 & 885/97

To

1. The Controller of Defence Accounts,
Central Govt. Dept.
No.1 Staff Road, Secunderabad-9.

2. The Govt. of A.P.

RR rep. by its Dist. Employment Officer,
~~Hyderabad Dist. Employment Exchange (Technical)~~ Singar colony
~~Chitlapally~~, Hyderabad. Panjagutta

3. One copy to Mr. K. Nageswar Reddy, Advocate, CAT. Hyd.

4. One copy to Mr. V. Rajeswar Rao, Addl. CGSC. CAT. Hyd.

5. One copy to Mr. P. Naveen Rao, Spl. Counsel for A.P. Govt. CAT. Hyd.

6. One copy to HMR. M. (A) CAT. Hyd.

7. One copy to DR (A) CAT. Hyd.

8. One spare copy.

pvm

The following direction is issued:

If the applicant had been permitted to appear for the test/examination/interview held on 7-9-98, or on any subsequent date, in pursuance of the interim orders passed by this Tribunal on 3.9.1997, the results of the said examination shall be declared forthwith, and the merit-based selected candidate shall be appointed now. This is in keeping with the judgment of Hon'ble Supreme Court in Excise Supdt. Malakapatnam, Krishna Dist. A.P. Vs. K.D.N. Visweshwara Rao and others (1996)(6) SCALE 676, as well as Govt. of India, Dept. of Personnel and Examining Training O.M.No. 14024/2/96-Estt.(D) dated 18-5-1998.

Thus, the OA is disposed of finally. No costs.

Sd/-x x

Deputy Registrar.

CERTIFIED TO BE TRUE COPY

Anil
COURT OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 987/96.

Date of Order: 24-8-98.

Between:

D.Raju Naidu.

Applicant.

and

1. The Divisional Railway Manager,
SE Rly, Waltair Division,
Visakhapatnam.
2. The General Manager,
SE Rly, Garden Reach, Calcutta.
3. Regional Employment Officer,
Employment Exchange,
Maharanipetta, Visakhapatnam-2.
4. Union of India, rep. by
the Secretary, Railbhawan,
New Delhi.
5. The Railway Board, Rep. by its
Chairman,
Railbhawan, New Delhi.

Respondents.

Counsel for the Applicant: Shri M.Kesava Rao.

Counsel for the Respondents: Mr.C.V.Malla Reddy, SC for Rlys.

Counsel for the State of A.P.L Shri P.Naveen Rao;

CORAM:

THE HON'BLE SHRI JUSTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE MR. H.RAJENDRA FRASAD : MEMBER(ADMN)

(Order per Hon'ble Shri H.Rajendra prasad : Member(A)

Heard Shri M.Kesava Rao for the applicant,
Shri C.V.Malla Reddy for the Respondents and Shri P.Naveen Rao
for the Govt.of A.P.(R-3).

The matter has been reconsidered on the basis of
the facts contained in the OA as well as in the counter affidavit.

9879/98
TYPED BY
CHECKED BY

I COURT
COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE D.H.NASIR:
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 24- 8-1998.

~~ORDER/JUDGMENT~~

M.A./R.A./C.R.NO.

in

O.A.No. 885/97
T.A.No. (W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

Q.W. of 987/98

